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CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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O.A/T.A No. 152/2005

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SECTION OFFICER (Judl.)

*Shahriar*  
21/11/2005

FORM NO. 4  
(SEE RULE 42)  
CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH

ORDERSHEET

152/05

original Application No.

Misc. Petition No.

Contempt Petition No.

Review Application No.

Dilip Chandrea Debnath

U.O.T. Govt.

Respondents

Advocate(s) for the Applicant(s) M. Chanda, G.N. Chakrabarty, S. Neel

Advocate(s) for the Respondents CABC

Notes of the Registry	Date	Order of the Tribunal
Pl. application is in form is filed/C. F. for Rs. 50/- deposited vide P.O./P.D. No. 260133816 Dated.....(3.6.05)	21.6.2005	Heard learned counsel for the parties. The application is disposed of at the admission stage itself in terms of the order passed in separate sheets.
<i>ABD</i> Dy. Registrar 203 21/6/05	mb	<i>ACB</i> Member
<i>Received Mona Das Addressee 23/6/05</i>		<i>21/6/05</i> Vice-Chairman

27.6.05  
copy of the judgment has been sent to the addressee for issuing the same to the applicant by post.

CENTRAL ADMINISTRATIVE TRIBUNAL ::GUWAHATI BENCH.

O.A. No 152 of 2005.

DATE OF DECISION: 21.06.2005

Shri D.C. Deb Natha

APPLICANT(S)

Mr. M. Chanda, Mr. G.N. Chkbarborty  
Mr. S. Natha

ADVOCATE FOR THE  
APPLICANT(S)

- VERSUS -

U. O. I. & Ors.

RESPONDENT(S)

Mr. U. Das, Addl.C.G.S.C

ADVOCATE FOR THE  
RESPONDENT(S)

THE HON'BLE MR JUSTICE G. SIVARAJAN, VICE CHAIRMAN.

THE HON'BLE MR. K.V.PRAHLADAN, ADMINISTRATIVE MEMBER.

1. Whether Reporters of local papers may be allowed to see the judgment?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the judgment?
4. Whether the judgment is to be circulated to the other Benches?

Judgment delivered by Hon'ble Vice-Chairman.

**CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH**

Original Application No. 152/2005

Date of Order : This the 21<sup>st</sup> day of June, 2005.

The Hon'ble Sri Justice G. Sivarajan, Vice-Chairman.  
The Hon'ble Sri K.V. Prahladan, Administrative Member.

Sri Dilip Chandra Debnath  
S/o - Sri Umesh Debnath  
Senior Accountant,  
Pay and Accounts Officer (NER)  
Doordarshan,  
R.G. Baruah Road,  
Guwahati - 781 003.

... Applicant

By Advocates Mr. M. Chanda, Mr. G.N. Chakrabarty,  
Mr. S. Nath.

- Versus -

1. The Union of India,  
Represented by the Secretary to the  
Government of India,  
Ministry of Law, Justice, and Company Affairs  
Department of Company Affairs  
Shastri Bhawan, 5<sup>th</sup> Floor, 'A' Wing  
New Delhi - 110 001.
2. Union Public Service Commission,  
Represented by Secretary,  
Dholpur House,  
Shahjahan Road,  
New Delhi - 110 001.
3. Under Secretary,  
Union Public Service Commission  
Dholpur House  
Shahjahan Road,  
New Delhi - 110 001.

... Respondents.

By Ms. U. Das, Addl. C.G.S.C.

ORDER (ORAL)SIVARAJAN. J. (V.C.)

Pursuant to an advertisement published in the Employment News dated 13-18 February, 2000 for 35 posts of Senior Technical Assistant in the department of Company Affairs the applicant applied for the said post. Union Public Service Commission after under going a process of selection, published a select list of 22 persons in 28th April - 4<sup>th</sup> May Employment News. In the said list, it was stated that the result of remaining 13 posts will be declared later on. On 17.05.2001, the applicant received an urgent letter from the Union Public Service Commission requesting him to submit OBC certificate in prescribed format. It is stated that the applicant submitted two OBC certificates one on 26.05.2001 and the other on 10.07.2001. It is also stated that the applicant submitted representation to ascertain the correct position and that on 12.07.2004, UPSC forwarded to the applicant a blank T.A. form with request to submit the same duly filled up. The grievance of the applicant is that inspite of furnishing the same and requesting for intimating the applicant regarding his position in the select list vide representation made on 16.02.2005 (Annexure - 12) there is no response.

2. Mr. M. Chanda, learned counsel for the applicant submits that in the circumstances, the applicant is entitled to know the position regarding remaining 13 posts for which select list has not been prepared and that the respondents, inspite of request, did not furnish the same. We have also heard Ms. U. Das, learned Addl. C.G.S.C. for the respondents.

*Opn*

3. In the circumstances, we are of the view that this application can be disposed of at the admission stage itself. Accordingly, there will be a direction to the 2<sup>nd</sup> respondent - Union Public Service Commission, New Delhi to consider the representation (Annexure - 12) and intimate the position to the applicant as expeditiously as possible at any rate within a period of two months from the date of receipt of this order.

The O.A. is disposed of at the admission stage itself. The applicant will produce this order before the 2<sup>nd</sup> respondents for compliance.

*KVP*  
 (K.V. PRAHLADAN)  
 ADMINISTRATIVE MEMBER

*G. Sivarajan*  
 (G. SIVARAJAN)  
 VICE CHAIRMAN

/mb/

0 JUN 2005

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Guwahati Bench

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH: GUWAHATI

O.A. No. 152/2005

Sri Dilip Chandra Debnath.

-Vs-

Union of India & Ors.

LIST OF DATES AND SYNOPSIS OF THE APPLICATION

12-18 Feb' 2000- Applicant in response to an advertisement published in the Employment News dated 12-18 Feb' 2000 for 35 posts of Senior Technical Assistant in the department of Company Affairs applied for the said post. (Annexure-1)

12.01.2001- Union Public Service Commission issued call letter to the applicant inviting him to appear in interview at the UPSC Office, New Delhi. (Annexure-2)

13.02.2001- Applicant appeared before the interview Board at the office of UPSC, New Delhi.

28<sup>th</sup> April-4<sup>th</sup> May' 2001- Results of 22 selected candidates for the post of STA were declared in Employment News. In the said list it was stated that results of remaining 13 posts would be declared later on. (Annexure-3)

17.05.2001- Applicant received an urgent letter from UPSC requesting him to submit OBC certificate in prescribed format within 10 days. (Annexure-4)

26.05.2001- Applicant submitted required OBC certificate. (Annexure-5)

10.07.2001- Applicant submitted representation enclosing therewith one more copy of the OBC certificate. (Annexure-6)

09.07.2003, 03.07.04 - Applicant submitted representations addressed to the Secretary, UPSC, requesting him to inform his correct position of candidature but to no result. (Annexure- 7 and 8)

12.07.2004- Section Officer, UPSC forwarded to the applicant a blank T.A form with the request to submit the same duly filled up. (Annexure-13)

01.10.2004, 18.10.04, 05.11.04- Applicant submitted representations addressed to the Secretary, U.P.S.C praying interalia for intimation of his

Dilip Chandra Debnath

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position regarding his candidature for the post of STA but to no result. (Annexure- 9, 10 & 11)

16.02.2005- Applicant submitted representation addressed to the Secretary, Prime Minister Office, New Delhi, Secretary Ministry of Company Affairs, New Delhi, Secretary, Ministry of Social Justice and Empowerment, New Delhi but no intimation has been given regarding his position in the select list. (Annexure-12)

#### P R A Y E R S

Under the facts and circumstances stated above, the applicant humbly prays that Your Lordships be pleased to admit this application, call for the records of the case and issue notice to the respondents to show cause as to why the relief(s) sought for in this application shall not be granted and on perusal of the records and after hearing the parties on the cause or causes that may be shown, be pleased to grant the following relief(s):

1. That the Hon'ble Tribunal be pleased to direct the respondents to consider the appointment of the applicant to the post of Senior Technical Assistant pursuance to the process of selection following the advertisement published in Employment News dated 12-18 February' 2000 (reference No. F.1/294/99-R IV) in the event of his selection to the post of STA.
2. Costs of the application.
3. Any other relief(s) to which the applicant is entitled as the Hon'ble Tribunal may deem fit and proper.

#### Interim order prayed for.

During pendency of this application, the applicant prays for the following interim relief:-

1. That the Hon'ble Tribunal be pleased to observe that pendency of this application shall not be a bar to the respondents to grant the reliefs as prayed for.

Dilip Chandra Debnath

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH: GUWAHATI

(An Application under Section 19 of the Administrative Tribunals Act, 1985)

Title of the case : O. A. No. 152 /2005

Shri Dilip Chandra Debnath : Applicant

- Versus -

Union of India & Others. : Respondents.

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Filed by

*S. Debnath*

Advocate

Date 20/6/05

*Dilip Chandra Debnath*

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Filed by the applicant  
through: *Dilip Chandra Debnath*  
Date: 10/5/05

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL**

**GUWAHATI BENCH: GUWAHATI**

(An Application under Section 19 of the Administrative Tribunals Act, 1985)

O. A. No. 152 /2005

**BETWEEN:**

Shri Dilip Chandra Debnath,  
S/o- Shri Umesh Debnath,  
Senior Accountant,  
Pay and Accounts Office (NER)  
Doordarshan,  
R.G. Baruah Road,  
Guwahati- 781 003.

...Applicant.

**-AND-**

1. The Union of India,  
Represented by the Secretary to the  
Government of India,  
Ministry of Law, Justice and Company Affairs,  
Department of Company Affairs,  
Shastri Bhawan, 5<sup>th</sup> Floor, 'A' Wing.  
New Delhi- 110001.
2. Union Public Service Commission,  
Represented by Secretary,  
Dholpur House  
Shahjahan Road,  
New Delhi-110001.
3. Under Secretary,  
Union Public Service Commission  
Dholpur House  
Shahjahan Road,  
New Delhi-110001.

... Respondents.

*Dilip Chandra Debnath*

## DETAILS OF THE APPLICATION

### **1. Particulars of order(s) against which this application is made.**

This application is made not against any particular order but against non-selection/appointment of the applicant to the post of Senior Technical Assistant, in the Ministry of Law, Justice and Company Affairs, Department of Company Affairs, held on 13.02.2001 and also praying for a direction upon the respondents to consider appointment of the applicant to the remaining vacant post of Senior Technical Assistant in terms of the interview/selection held on 13.02.2001.

### **2. Jurisdiction of the Tribunal.**

The applicant declares that the subject matter of this application is well within the jurisdiction of this Hon'ble Tribunal.

### **3. Limitation.**

The applicant further declares that this application is filed within the period of limitation prescribed under Section-21 of the Administrative Tribunals Act, 1985.

### **4. Facts of the Case.**

- 4.1** That the applicant is a citizen of India and as such he is entitled to all the rights, protections and privileges as guaranteed under the Constitution of India. Applicant belongs to Other Backward Community (for short O.B.C.).
- 4.2** That your applicant presently working as Senior Accountant in the department of Pay and Accountants Office (NER), Doordarshan, Cuwahati.
- 4.3** That your applicant in response to an advertisement published in Employment News dated 12-18 February' 2000 for the post of Senior Technical Assistant (for short STA) in the Ministry of Law, Justice and

*Dilip Chandra Debnath*

Company Affairs, department of Company Affairs applied for the said post. Thereafter, vide call letter dated 12.01.2001, Union Public Service Commission, New Delhi, invited the applicant to appear in interview at the office of the Union Public Service Commission, Dholpur House, New Delhi on 13.02.2001 for recruitment to the post of 35 (thirty five) Senior Technical Assistant in the Ministry of Law, Justice and Company Affairs, Department of Company Affairs. Applicant accordingly appeared before the interview Board on 13.02.2001 at New Delhi.

Copy of the extract of advertisement published in the Employment News dated 12-18 February' 2000 and copy of the call letter dated 12.01.01 are enclosed herewith for perusal of Hon'ble Tribunal as Annexures- 1 and 2 respectively.

4.4 That it is stated that in the month of April, 2001 results of 22 selected candidates were declared for the post of STA in Employment News dated 28<sup>th</sup> April to 4<sup>th</sup> May' 2001 quoting the reference of file No. 2000/03/12/ 294 -99-IV. In the said list it is further stated that result for remaining 13 posts would be declared later on. However, no reason has been disclosed for withholding results of 13 remaining posts out of the 35 posts of the STA.

Copy of extract of the result sheet published in Employment News dated 28-4<sup>th</sup> May' 2001 is enclosed herewith for perusal of Hon'ble Tribunal and marked as Annexure-3.

4.5 That it is stated that on 17.05.2001 the applicant received an urgent letter from the office of the Union Public Service Commission, Dholpur House, bearing No. F.1/294/99-R.IV/R. No. 199 dated 17.05.2001, wherein it is stated that the OBC certificate in prescribed format has not been received so far from the applicant and he is further requested to submit the required documents/certificates to the Commission within 10 days from the issue of this letter, failing which candidature of the applicant would be cancelled from the respondents. However, the applicant immediately on the receipt of the letter dated 17.05.2001 sent the required OBC certificate

*Dilip Chandra Debnath*

on 26.05.2001, which is evident from the letter addressed by the applicant to the Under Secretary, UPSC on 26.05.2001. Thereafter the applicant received no communication from the UPSC.

Copy of the letter dated 17.05.01 and reply dated 26.05.01 are enclosed herewith for perusal of Hon'ble Tribunal as Annexure- 4 and 5 respectively.

4.6 That it is stated that the respondents maintained long silence regarding publication of results which was withheld by the respondents UPSC. The applicant in such a compelling circumstances submitted a representation enclosing one more copy of the OBC certificate vide letter dated 10.07.2001 addressed to the Under Secretary, UPSC, New Delhi.

Copy of the representation dated 10.07.2001 is enclosed herewith for perusal of Hon'ble Tribunal as Annexure-6.

4.7 That your applicant submitted another representation on 09.07.2003 addressed to the Secretary, UPSC, New Delhi, wherein it was stated that he had duly sent the required OBC certificate in the prescribed proforma within 10 days as desired by the authority and also stated that he is not informed anything about the publication of the results of remaining 13 candidates. It was further submitted by the applicant that his Traveling Allowance was also not paid on the date of interview. In the representation applicant further requested that if possible correct position of candidature may be informed and also the reason for such delay in the declaration of the results may also be informed to him, but to no result.

Applicant again submitted another representation on 03.07.2004 addressed to the Secretary, UPSC, New Delhi, praying interalia for publication of the result and also for confirming his position but to no result.

Copies of the representation dated 09.07.03 and dated 03.07.04 are enclosed herewith for perusal of Hon'ble Tribunal as Annexure- 7 and 8 respectively.

*Dilip Chandra Deb Nath*

4.8 That your applicant being highly disappointed with the inaction of the respondents, UPSC, again submitted representation dated 01.10.2004, 18.10.2004, 16.02.2004 and also on 05.11.04 for praying interalia for intimation of his position regarding his candidature for the post of Senior Technical Assistant but to no result.

Copies of the representation dated 01.10.04, 18.10.04 and 05.11.04 are enclosed herewith for perusal of Hon'ble Tribunal as Annexure- 9, 10 and 11 respectively.

4.9. That your applicant also submitted a representation on 16.02.05 addressed to the Secretary, Prime Minister Office, South Block, New Delhi, to the Secretary, OBC, Ministry of Social Justice and Empowerment, New Delhi and also to the Secretary, Ministry of Company Affairs, New Delhi. However, Section Officer, UPSC vide his letter dated 12.07.2004 in response to the representation dated 03.07.2004 forwarded to the applicant a blank T.A. forms and requested to the applicant to submit the same after duly filling up the form to the Commission. The applicant accordingly filled up the said application and then sent it to the UPSC. But surprisingly, nothing has been informed to the applicant regarding his position or about declaration of result of remaining 13 candidates. It is also not informed to the applicant whether he was selected or failed in the examination. The entire action/inaction of the UPSC gives rise to a suspicion and also smacks malafide. It is pertinent to mention here that inspite of repeated representation the UPSC did not able to give a formal reply to the applicant regarding publication of the results of the remaining 13 candidates for the post of Senior Technical Assistant which in fact withheld by the UPSC, it is obligatory on the part of the UPSC that to act fairly, more so, when this organization is entrusted with the important job of recruitment but in the instant case respondents have acted in a very unfair and arbitrary manner as such in such a circumstance interference of the Hon'ble Tribunal is required for ascertaining the factual position. It is submitted that the applicant has come to learn from a reliable source that posts of Senior Technical Assistant is still available in the department of

Dilip Chandra Debmath

Company Affairs and the recruitment process of Senior Technical Assistant has not yet been completed and as such if the applicant is selected in that event it will not be difficult on the part of the UPSC to sent his dossiers to the department of Company Affairs for his recruitment in the post of STA.

Copies of representation dated 16.02.05 and reply of the UPSC dated 12.07.04 are enclosed herewith for perusal of Hon'ble Tribunal as Annexure- 12 and 13 respectively.

4.10 That it is stated that Under Secretary to the Govt. of India, Ministry of Company Affairs, New Delhi forwarded the representation of the applicant to the Secretary, UPSC, New Delhi after receipt of a letter in this regard bearing No. 425715 dated 13.07.2004 from OSD, PMO, South Block, New Delhi. It appears that the UPSC forwarded the TA bill form to the applicant only after receipt of the letter bearing No. 42011/50/2004- ADMN-II dated 04.11.04 issued by the Under Secretary, UPSC, New Delhi quoting the reference letter dated 13.07.04 but surprisingly no intimation has been given to the applicant regarding his position in the select list.

In the facts and circumstances stated above the learned Tribunal be pleased to direct the respondents, more particularly to the UPSC to produce the relevant records before the Hon'ble Tribunal regarding the selection of 35 posts of Senior Technical Assistant and after perusal of the records and if the applicant is found selected in that event the Hon'ble Tribunal is further be pleased to pass necessary orders for appointment of the applicant to the post of Senior Technical Assistant.

4.11 That it is stated that in the facts and circumstances stated above the applicant has no other alternative remedy but to approach this Hon'ble Tribunal for protection of his valuable rights and interests.

4.12 That this application is made bonafide and for the cause of justice.

*Delip Chandra Debnath*

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5. Grounds for relief(s) with legal provisions.

5.1 For that, the applicant is eligible candidate for the post of Senior Technical Assistant and participated in the process of recruitment and duly fulfilled all the requirements as prescribed by the UPSC, as such legitimate expectation of the applicant to be appointed to the post of STA.

5.2 For that, after repeated approach to the UPSC no action has been taken intimating the position of the applicant in the select list of STA and as such the respondent UPSC failed to act fairly in the instant case of the applicant in the matter of recruitment to the post of STA.

5.3 For that, it could be presumed from the communication of the UPSC that the applicant was selected for the post of STA but no action was taken by the UPSC for further process of recruitment.

5.4 For that, applicant is constantly in touch with the UPSC but the UPSC failed to furnish any intimation to the applicant regarding his selection to the post of STA, more so, when it is an age of transparency. Therefore, it is obligatory on the part of the UPSC at least to inform the applicant regarding his position in the select list and also regarding the progress of process of recruitment.

5.5 For that, the UPSC being a recruitment agency of the Govt. of India and the applicant being a candidate of N.E. Region which is recognized as one of the backward region, therefore, it is obligatory on the part of the UPSC to inform the applicant regarding his position in the select list at least in response to his representations.

5.6 For that, the applicant has acquired a valuable and legal right for consideration of his appointment in the post of STA in a fair manner in accordance with Rule.

6. Details of remedies exhausted.

Dilip Chandra Debnath

That the applicant states that he has exhausted all the remedies available to him and there is no other alternative and efficacious remedy than to file this application.

7. **Matters not previously filed or pending with any other Court.**

The applicant further declares that he had not previously filed any application, Writ Petition or Suit before any Court or any other authority or any other Bench of the Tribunal regarding the subject matter of this application nor any such application, Writ Petition or Suit is pending before any of them.

8. **Relief(s) sought for:**

Under the facts and circumstances stated above, the applicant humbly prays that Your Lordships be pleased to admit this application, call for the records of the case and issue notice to the respondents to show cause as to why the relief(s) sought for in this application shall not be granted and on perusal of the records and after hearing the parties on the cause or causes that may be shown, be pleased to grant the following relief(s):

8.1 That the Hon'ble Tribunal be pleased to direct the respondents to consider the appointment of the applicant to the post of Senior Technical Assistant pursuance to the process of selection following the advertisement published in Employment News dated 12-18 February 2000 (reference No. F.1/294/99-R IV) in the event of his selection to the post of STA.

8.2 Costs of the application.

8.3 Any other relief(s) to which the applicant is entitled as the Hon'ble Tribunal may deem fit and proper.

9. **Interim order prayed for.**

During pendency of this application, the applicant prays for the following interim relief:-

Dilip Chandra Deb Nath

9.1 That the Hon'ble Tribunal be pleased to observe that pendency of this application shall not be a bar to the respondents to grant the reliefs as prayed for.

10. ....

This application is filed through Advocates.

11. Particulars of the I.P.O.

i)	I. P. O. No.	: 20G f 133 816
ii)	Date of Issue	: 13.6.05
iii)	Issued from	: G.P.O., Gwahali
iv)	Payable at	: G.P.O., Gwarkhali

12. List of enclosures.

As given in the index.

Dilip Chandra Debmath

VERIFICATION

I, Shri Dilip Chandra Debnath, S/o Shri Umesh Debnath, aged about 38 years, presently working as Senior Accounts Officer, in the office of Pay & Accounts (NER), Doordarshan, Guwahati- 03, do hereby verify that the statements made in Paragraph 1 to 4 and 6 to 12 are true to my knowledge and those made in Paragraph 5 are true to my legal advice and I have not suppressed any material fact.

And I sign this verification on this the 20<sup>th</sup> day of June, 2005.

*Dilip Chandra Debnath*



# UNION PUBLIC SERVICE COMMISSION

## ADVERTISEMENT

NO. 3

### INVITES APPLICATIONS FOR THE FOLLOWING POSTS

1. (Ref No. F.1/306/99-R.VI) ONE CHIEF ENGINEER GRADE I IN FISHERY SURVEY OF INDIA, MINISTRY OF AGRICULTURE, DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING. QUALIFICATIONS : ESSENTIAL : A : EDUCATIONAL : I) SSLC/Matriculation passed from a recognised Board/University or equivalent. II) Certificate of competency of MOT 1st Class or II Class Engineer (Motor) or Certificate of competency as Engineer (Fishing vessel) issued by Merchant Marine Department. B : EXPERIENCE : Five years experience as Engine Driver/Engineer on board fishing vessels after obtaining the Certificate as Engineer (FV). DUTIES : Chief Engineer. He will be the Engineer-in-charge of the vessel. He will be responsible for the up-keep of all machineries on board the fishing vessel in which he is posted. He will be responsible for operation of the main propulsion Engine, Aux Engines, Generators & all rotating equipments on board. He will also be responsible for planning the routine inspection, preventative maintenance and break down maintenance of all machineries on board his vessel. HQ : Anywhere in India including A & N Islands. SPECIAL CONCESSION : Entitled for Mess Allowance and High Sea Allowance. NOTE : Closing date for receipt of applications for this item is 13-4-2000.

2. (Ref No. F.1/12/99-R.III) ONE DEPUTY DIRECTOR (DEVELOPMENT) IN DIRECTORATE OF SUGARCANE DEVELOPMENT, MINISTRY OF AGRICULTURE, DEPARTMENT OF AGRICULTURE & COOPERATION. The post is reserved for ST Candidates. QUALIFICATIONS : ESSENTIAL : A : EDUCATIONAL : Degree in Agriculture followed by post graduate degree in any field of Agricultural Sciences from a recognised University or equivalent. B : EXPERIENCE : Five years experience of development/planning work, with particular reference to sugar-cane crop. DESIRABLE : I) Familiarity with the development problems in the State Agricultural Departments, II) Experience of writing technical reports. DUTIES : To monitor progress of centrally sponsored schemes which are being implemented in the State under his charge in northern zone and to collect information on the physical and financial progress, To prepare Area Officer's report for the submission to the Ministry, To prepare the technical reports on different aspects of various crops of the State of Northern Zone. HQ : At present Lucknow, but likely to serve anywhere in India.

3. (Ref.No.F.1/116/99-R.I) ONE ASSISTANT COMMISSIONER (ANIMAL, QUARANTINE), MINISTRY OF AGRICULTURE, DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING. QUALIFICATIONS : ESSENTIAL : EDUCATIONAL : I) Degree in Veterinary Science or Animal Husbandry or a recognised University or equivalent. II) Post Graduate Degree in any branch of Veterinary Science from a recognised University or equivalent. B: EXPERIENCE : Five years experience of disease control/investigation work. DESIRABLE : Doctorate in any branch of Veterinary Science. DUTIES : To formulate scheme relating to the establishment of quarantine stations. To organise quarantine stations along the country's frontiers with a view to preventing the introduction of disease from other countries. To assist in the enforcement of Livestock Importation Act. HQ : Delhi, but liable to serve anywhere in India. OTHER BENEFIT : Donell of added years of service as admissible under Rule 30 of Pension Rules, is applicable to the post. ANY OTHER CONDITION : Private practice of any kind whatsoever shall not be allowed.

4. (Ref No. F.1/154/99-R.I) SEVEN SPECIALIST MEDICAL OFFICERS (GRADE II) (PATHOLOGY) IN ORDNANCE FACTORY ORGANISATION, DEPARTMENT OF DEFENCE PRODUCTION & SUPPLIES, MINISTRY OF DEFENCE, INDIAN ORDNANCE FACTORIES (HEAD) SERVICE. Of the seven posts, one post is reserved for SC & two posts are reserved for OBC Candidates. QUALIFICATIONS : ESSENTIAL : A : EDUCATIONAL : I) A recognised medical qualification included in First or Second Schedule or Part II of Third Schedule (Other than recognised qualifications) to MCG Act, 1956. Holders of educational qualifications included in Part II of Third Schedule should also fulfil the conditions stipulated in sub-section (3) of Section 13 of the MCG Act, 1956. II) Post Graduate degree/diploma in the concerned specialty i.e. FFR, M.D./M.S. (Pathology); DMRI/DMRD/DMR or other diploma of two years duration, Specialty Board of Pathology (USA); D.C.P., D.P.D. or equivalent. B : EXPERIENCE : NOTE : I TO III, DUTIES, ANY OTHER CONDITION & BENEFIT : Same as in Item No. 4 above.

5. (Ref.No.F.1/155/99-R.V) THREE LECTURERS IN CIVIL ENGINEERING (STRUCTURE) IN COLLEGE OF MILITARY ENGINEERING, PUNE, MINISTRY OF DEFENCE. Of the three posts, one post each is reserved for SC & OBC Candidates. QUALIFICATIONS : ESSENTIAL : EDUCATIONAL : Bachelor's Degree in Civil Engineering/Technology from a recognised University or equivalent. DESIRABLE : I) Qualified in an All India Examination such as Graduate Aptitude Test for Engineering (GATE). II) Master's Degree in Civil Engineering/Technology from a recognised University or equivalent. DUTIES : Lecture/Teaching. HQ : Pune.

6. (Ref.No. F.1/155/99-R.V) THREE LECTURERS IN CIVIL ENGINEERING (SURVEY) IN COLLEGE OF MILITARY ENGINEERING, PUNE, MINISTRY OF DEFENCE. Of the three posts, one post each is reserved for SC & OBC Candidates. QUALIFICATIONS : (ESSENTIAL & DESIRABLE), DUTIES & HQ : Same as in Item No. 7 above.

9. (Ref.No.F.1/206/99-R.III) TWO MASTERS GAZETTED (GEOGRAPHY) IN MILITARY SCHOOL, MINISTRY OF DEFENCE, CIVILIAN IN DEFENCE SERVICES. Of the two posts, one post is reserved for SC Candidates. QUALIFICATIONS : ESSENTIAL : A : EDUCATIONAL : I) At least a II class Master's degree in Geography from a recognised University or equivalent. II) Diploma in Teaching & Education from a recognised Institute. B : EXPERIENCE : Three years teaching experience. DESIRABLE : Efficiency in giving 1 experience in Military training (DTC/CDTC/Scouting). DUTIES : Teaching of Higher Secondary classes in the subject concerned i.e. Geography. Responsible to the Head, moral development & building of character of students work in House Master. Extra-curricular activities & other job as assigned by the Principal from time to time. HQ : Any of the Military Schools located at Chail, Ajmer, Dholpur, Bangalore & Dholpur. ANY SPECIAL CONCESSION : Private practice of any kind whatsoever shall not be allowed. OTHER BENEFIT : One post of added years of service as admissible under Rule 30 of CCS (Pension) Rules is applicable to the Post.

5. (Ref.No. F.1/153/99-R.I) SIX SPECIALIST MEDICAL OFFICERS (GRADE II) (ANESTHESIOLOGY) IN ORDNANCE FACTORY BOARD, DEPARTMENT OF DEFENCE PRODUCTION & SUPPLIES, MINISTRY OF DEFENCE, INDIAN ORDNANCE FACTORIES (HEAD) SERVICE. Of the six posts, two posts are reserved for OBC Candidates. QUALIFICATIONS : ESSENTIAL : A : EDUCATIONAL : I) Same as in Item No. 4 at (b) above. II) Post Graduate degree or diploma in the concerned specialty i.e. MD (Anaes.), M.S. (Anaes.), D.A. (two years course), FFR/PG (by examination) & fully Board for Anaesthesiology (USA), D.A. or equivalent. B : EXPERIENCE : NOTE : I TO III, DUTIES, ANY OTHER CONDITION & BENEFIT : Same as in Item No. 4 above.

6. (Ref.No.F.1/152/99-R.II) FOUR SPECIALIST MEDICAL OFFICERS (GRADE II) (PATHOLOGY) IN ORDNANCE FACTORY BOARD, DEPARTMENT OF DEFENCE PRODUCTION & SUPPLIES, MINISTRY OF DEFENCE, INDIAN ORDNANCE FACTORIES (HEAD) SERVICE. Of the four posts, two posts are reserved for OBC Candidates. QUALIFICATIONS : ESSENTIAL : A : EDUCATIONAL :

HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF EDUCATION, LANGUAGE'S DIVISION, QUALIFICATIONS

1. (Ref No. F.1/207/99-R.V) EDUCATIONAL : I) Post Graduate degree in Linguistics/Comparative Philology/Indian Language and Literature, Psychology/Education/Sociology/Anthropology/Folklore/Statistics from a recognised University or Institute. II) Proficiency in any Indian Languages as a subject at the Secondary School level in the case of Master of Arts in Linguistics or Comparative Philology or as a subject at the degree level in the case of Master of Arts in subjects other than Linguistics or Comparative Philology. B : EXPERIENCE : Ten years experience of teaching/research. NOTE : I : In the case of Master of Arts in other than Linguistics and Comparative Philology, teaching/research experience must be in the language oriented topics. NOTE : II : If the Indian language is not taught in a School, the candidates must have it as mother tongue. DUTIES : To formulate, initiate, supervise and execute research projects, to be carried outside the Institute and to undertake such administrative responsibilities as required in the specific projects. To conduct regular and active teaching programme, direct seminars, conferences etc and lend technical support to Sociolinguistic Investigations, bilingual and multilingual studies, tribal and border languages studies, supradialectal Nengal Language Centres and Inching and research related to it. HQ : Central Institute of Indian Languages, Mysore. OTHER BENEFIT : Same as in Item No. 3 above.

9. (Ref.No.F.1/294/99-R.IV) THIRTY FIVE SENIOR TECHNICAL ASSISTANTS, MINISTRY OF LAW, JUSTICE & COMPANY AFFAIRS, DEPARTMENT OF COMPANY AFFAIRS. Of the thirty-five posts, three posts each are reserved for SC & ST and eleven posts are reserved for OBC Candidates. QUALIFICATIONS : ESSENTIAL : EDUCATIONAL : A : Qualification recognised for enrolments in the register of Members of the Institute of Chartered Accountants of India or of the Institute of Cost and Works Accountants of India or of the Institute of Cost and Works Accountants of India or equivalent. DESIRABLE : I) Degree in Law of a recognised University or equivalent except in the case of those for whom it is essential. II) Experience as a Chartered Accountant/Cost and Works Accountant or a Commercial/Industrial Organisation or in a Government Department connected with the Administration of the Companies Act, 1956. DUTIES : Examination/scrutiny of Balance Sheet and other documents of Companies, complaints from shareholders etc., relating to violation of Companies Act, 1956 and other duties.

10. (Ref.No.F.1/231/99-R.IV) FIVE ASSISTANT DIRECTORS (O.C.T.), MINISTRY OF FINANCE, DEPARTMENT OF EXPENDITURE, INDIAN COST ACCOUNTS SERVICE. Out of five posts, one post each is reserved for SC & OBC Candidates. QUALIFICATIONS : ESSENTIAL : EDUCATIONAL : A : Qualification recognised for enrolment in the Register of Members of the Institute of Chartered Accountants of India or of the Institute of Cost and Works Accountants of India or equivalent. DESIRABLE : Degree in Law of a recognised University or equivalent.

11. (Ref.No.F.1/25/99-R.II) FOUR ASSISTANTS (LEGAL) IN THE LEGISLATIVE DEPARTMENT, MINISTRY OF LAW, JUSTICE & COMPANY AFFAIRS. Of the four posts, one post is reserved for OBC Candidates. QUALIFICATIONS : ESSENTIAL : A : EDUCATIONAL : Degree in Law of a recognised University or equivalent. B : EXPERIENCE : Three years experience in legal matters in Central/State Government. Or Should be a qualified legal practitioner who has had practice not such for a period of two years. DUTIES : Putting up precedents on matters regarding Legislation.

Continued

Certified to be  
true copy.

S/No  
Advocate

Candidate for  
INTERVIEW BOARD

U.P.S.C. Document No. 26

REGISTERED

In all letters to the Commission, please quote the number and date of this letter and the name of the post for which you are a candidate.  
**THIS LETTER ENTITLES YOU TO ENTER THE UPSC  
BUILDING ON THE SPECIFIED DATE ONLY**

No. F. I

/296/99-R.IV

Roll No. 199

To,

*S. S. Silip Chandra Debnath  
Guwahati*

UNION PUBLIC SERVICE COMMISSION DHOLPUR  
HOUSE : SHAHJAHAN ROAD,  
NEW DELHI-110011  
Dated the 12.01.2001

**Subject : Recruitment to the post(s) of 35 Sr. Technical Assistants, M/o Law, Justice**

**& Company Affairs, D/o Company Affairs.**

I am directed to refer to your application for the above mentioned post(s), and to request you to present yourself for interview at the Office of the Union Public Service Commission at Dholpur House, Shahjahan Road, New Delhi on 12.01.2001 at 11 A.M.

**Note 1 :—PLEASE NOTE THAT NO REQUEST FOR CHANGE IN THE DATE OF INTERVIEW WILL ORDINARILY BE ENTERTAINED.**

**Note 2 :—SHOULD THE DAY OF INTERVIEW BE DECLARED A CLOSED HOLIDAY/PUBLIC HOLIDAY BY THE GOVERNMENT AT SHORT NOTICE, THE INTERVIEW WILL STILL BE HELD AS SCHEDULED UNLESS OTHERWISE NOTIFIED.**

**2. YOU SHOULD BRING THE FOLLOWING DOCUMENTS IN ORIGINAL :**

- (1) Matriculation or equivalent certificate from a recognised Board of Education/University in support of your date of birth as claimed by you in your application (Admit Card is not acceptable).
- (2) Caste Certificate (Blank Proforma enclosed) from a Competent Authority (List of competent authorities is given in the enclosed proforma) indicating clearly your (i) Caste, (ii) the Act under which the Caste is recognised as SC/ST/OBC and (iii) the village/town you are ordinarily a resident of. The issuing authority of the caste certificate should be one of those indicated in the enclosed proforma, as updated from time to time. (Applicable to Scheduled Castes, Scheduled Tribes and Other Backward classes candidates only).
- (3) Degree/Diploma/Master's/Doctorate Degree in support of your academic qualifications. If the Degree/Diploma has not been awarded to you, a certificate from the Institution/University authorities to this effect should be furnished.
- (4) Certificate(s) from your past/present employer in support of the experience claimed by you in your application. The experience certificate(s) should indicate clearly your designation, scale of pay, date(s) of employment and the nature of duties performed/being performed by you.
- (5) Three copies of your recent photograph (Passport size) (5cms x 7 cms) signed by you in ink on the front only. The photographs should, prima facie, appear to have taken within the preceding one month. On the reverse of the two photographs you should write in ink your (i) Roll Number, (ii) Date of interview and (iii) the name of the Post. Only the Upperhalf should be utilized for writing Roll Number etc., and the Lower half should be left blank for Official use.
- (6) In case you have claimed to be a Government servant a certificate from your employer clearly stating that as on .....(the closing date for) this/these post(s) you were a Government servant.
- (7) Any other condition\* (\*e.g., in case of ex-servicemen)

Failure any of the above, you will neither be interviewed nor will the Commission's contribution towards your travelling expenses be paid to you. It would, therefore, be in your own interest to have with you adequate funds for your return journey.

3. A Copy of the attestation form is enclosed for completion. This attestation form duly completed and attested by a Gazetted Officer and along with one photograph pasted on it at the space specified should, on arrival at the Commission's Office be handed over to the Commission's Official.

4. You may bring along with you any books, publications, manuscripts, etc., the authorship of which you claim, and/or any thesis/Dissertation submitted for post-graduate qualification, reprints of any papers published in journals of repute, any literary/artistic and architectural work done by you which may have relevance to the advertised post and which you may wish to submit to the Interview Board for their scrutiny.

5. The fact that you have been summoned for interview by the Commission does not guarantee that your demand for a higher starting salary, if any, will be supported by the Commission in case you are selected for appointment. The initial pay of a candidate already in Central Government Service will be fixed ordinarily in accordance with the rules on the subject.

6. The Union Public Service Commission do not defray the travelling or other expenses of candidates summoned for interview.

Candidates summoned from outstation are, however, paid contribution towards these expenses to the extent mentioned in the enclosed note. For this purpose, you should fill in the two enclosed blank T.A. bill forms and hand these over at the Commission office. The contribution would be paid in case on the date of Interview itself and you should collect it from the cashier in the Commission's Office before you leave.

7. Any change in your postal address should be communicated to this Office at once.

8. Please acknowledge receipt of this letter IMMEDIATELY and confirm that you would attend the interview. Candidate's coming from out-station should also intimation their address at DELHI.

9. Please bring this letter with you, and in arrival, report to the Reception Officer in the Commission's Office.

**Note :—DURING THE MONTHS OF DECEMBER TO FEBRUARY THE WEATHER AT DELHI IS COLD. YOU ARE ADVISED TO EQUIP YOURSELF ADEQUATELY.**

**INTERVIEW ON THIRTEENTH FEBRUARY TWO THOUSAND ONE  
AT NINE FIFTEEN HOURS.**

Yours faithfully,

For Under Secretary  
Union Public Service Commission

MGIPRRND-682 UPSC/97-DTP-Main-11.8.97-10.000

You have been summoned for Interview provisionally subject to production of Documents/Certificates as already requested vide this office letter of even number dated 29.12.1996. In case the requisite documents are not received within 20 days of issuance of the letter mentioned above, you will not be interviewed and no Travelling Allowance will be paid to you.

certified to be  
true copy

Advocate

PUBLISHED IN EMPLOYMENT NEWS, 28th APRIL TO 4th May, 2001.  
 CASES FINALISED DURING 2ND FORTNIGHT OF MARCH, 2001, BY UPSC  
 STA ( FILE NO. 2000/03/12/294-99-IV. )

<u>Sl. No.</u>	<u>Name</u>	<u>Roll No.</u>
01.	Santosh Kumar.	(532)
02.	Vijendra Sharma	(912)
03.	Dip Narayan Chaudhury	(137)
04.	Mrs. Kamna Sarma	(499)
05.	Akash Kumar Sahoo	(1534)
06.	Miss. Suma Rath	(414)
07.	Mangal Ram Meena	(1271)
08.	Chiraranjan Ghosh	(300)
09.	Shyam Narayan Tiwary	(57)
10.	Puneet Kumar Gupta	(207)
11.	Samrao Dattatray Patil	(1561)
12.	Manish Goswami	(304)
13.	V.M. Prasanth	(839)
14.	Deepak Banga	(764)
15.	Mrs. Monika Gupta	(116)
16.	Rajendra Kumar	(178)
17.	Ms. Urmila Punja Parmar	(509)
18.	Sudhir Kapoor	(437)
19.	Aprajit Barma Bagchi	(1183)
20.	Ajay Kumar Meena	(479)
21.	Sushil Yadav	(552)
22.	XXX Vikram Singh	(7)

RESULTS FOR 13 POSTS ( SC-1 ; ST-1 ; OBC-6 & GENERAL 5 )  
 WILL BE DECLARED LATER ON )

certified to be  
 true copy.

Advocate

No.F.1/294/99-R.IV/R.No.199  
UNION PUBLIC SERVICE COMMISSION  
DHOLPUR HOUSE, SHAJAHAN ROAD  
NEW DELHI

DATED: 17.5.2001

To

Shri Dilip Chandra Debnath  
Q.No. 622/C, B.G. Railway Colony,  
Barruimaidan, Guwahati - 21  
(Assam)

Subject: Recruitment to the 35 posts of Sr. Technical Assistants, in the M/o Law, Justice & Company Affairs, Department of Company Affairs.

Sir,

I am directed to refer to your interview held on 13.2.2001 provisionally and your communication dated 20.2.2001 on the subject mentioned above and to say that OBC certificate in prescribed format (Proforma enclosed) has not been received so far.

You are, therefore, once again requested to submit the required documents/certificates to the Commission within 10 days from the date of issue of this letter, failing which your candidature is liable to be cancelled without further correspondence.

Yours faithfully,

Under Secretary  
UNION PUBLIC SERVICE COMMISSION

Certified to be  
true copy  
Advocate

By Speed Post

To,  
**SHRI AMRIT LAL**  
Under Secretary.  
Union Public Service Commission.  
Dholpur House.  
Shahjahan Road.  
New Delhi - 110011.

Sub: Recruitment of Thirty Five Senior Technical Assistant, Ministry of Law,  
Justice and Company Affairs, Department of Company Affairs.

Sir,  
With reference to your letter No. E.I/294/99-R.IV/R.No.199 Dated 17-05-2001, I  
am to enclose herewith the OBC certificate in prescribed format issued by  
Additional Deputy Commissioner of District Darrang, Assam.

This is submitted for kind and necessary action at your end, please.

Yours Faithfully

(DILIP CHANDRA DEBNATH)  
Senior Accountant  
PAQNER)

Place : Guwahati

Date: 26th May, 2001

Enc:- Three Copies

HAVE A NICE DAY

GUWAHATI GPO (731001)  
In1-SP EE781241895IN  
PA : BK  
To:AMRITA LAL, NEW DELHI-11  
DELHI, PIN:110001  
From: D C DEBNATH, GU-2  
Wt:20 grams Pkt: 0.00  
Amt: 45.00 26/05/2001, 10:01:45  
HAVE A NICE DAY

Certified to be  
true COPY.

Mr.  
Advocate

Annexure-6By Registered post.

ROAD NO. Chtr. I  
26 3743  
NAME: SHRI. A. LAL, SHAHJAHAN HOUSE  
CITY: N. DELHI 011

INS FOR RS. 0 / P-STAMP RS. 0  
AMT: 21.00/ Gms. 20M./ 10/07/2001 12:09

**To,**

Shri Amrit Lal,  
Under Secretary,  
Union Public Service Commission,  
Dholpur House,  
Shahjahan Road,  
New Delhi-110011.

**Sub :- Recruitment of Thirty Five Senior Technical Assistants  
in the Ministry of Law, Justice and Company Affairs,  
Department of Company Affairs.**

**Sir,**

With reference to your letter No. F.1/294/99-R.IV/-  
R.No. 199 dated 17-05-2001, I am to state that I have already  
sent my OBC Certificate in the prescribed format to you by  
speed post on 26th May 2001. But sir, I have not got any  
correspondence regarding receiving of the certificate from  
the commission so far.

Therefore, I am again sending one more attested copy  
of my OBC certificate for kind and necessary action at your  
end please.

**Thanking you.****Yours faithfully,**

( D. C. DEBNATH )  
Senior Accountant.  
Pay & Accounts Office,  
Doordarshan, Guwahati-3.

**Dated :- 10th July 2001.****Place :- Guwahati.**

Certified to be  
one copy  
for  
Advocates

No: F.I/ 294/99-R.IV/ R. No-199

To,

The Secretary,  
Union Public Service Commission,  
Dholpur House, Shahjahan Road.  
New Delhi- 110011.

Sub: Recruitment of Thirty Five Senior Technical Assistants in the Min. Law,  
Justice and Company Affairs, Department of Company Affairs.

Sir,

With most respectfully, I have the honour to state the following few lines for  
your kind and sympathetic consideration.

That Sir, I was a candidate for the above mentioned post and appeared the  
interview held on 13/2/2001. The result of 22 candidates were declared in the 2<sup>nd</sup>  
Fortnight of March 2001 which I came to know from the "Employment News" dated  
28-4-2001 to 4-5-2001. After that, I received one letter from the UPSC dated 17-5-  
2001 wherein it was stated to send one OBC certificate in the prescribed proforma  
within 10 days failing which my candidature was liable to be cancelled and I  
immediately complied with that. Since then, I do not know the status of the remaining  
13 candidates.

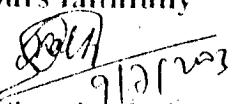
That Sir, on the other hand, my traveling allowance was not paid on the date of  
my interview due to clarification of a certificate. Later on, I forwarded that on  
20/2/2001 but till today I have not got the same.

Therefore, I earnestly request you, if possible, kindly to inform me the correct  
position of my candidature for which I have been suffering mentally due to much  
delay in declaration and publication of remaining part of the result.

For this act of your kindness, I shall ever remain grateful to you.

Thanking you.

Yours faithfully

  
( Dilip Chandra Debnath )

Dated, Guwahti : 09.7.2003

Pay & Accounts Office (NER)  
Doordarshan, Guwahati- 781003.  
Ph. No. (0361) 2454450.

Certified to be  
true copy.  
Smt.  
Advocate

28  
Dated - 3/7/2004

To  
The Secretary  
Union Public Service Commission  
Dholpur House, Shahjahan Road,  
New Delhi-110011.

**Sub:- Recruitment of 35 Senior Technical Assistants, in the Ministry of Law,  
Justice & Company Affairs, Department of Company Affairs.**

**Ref: My earlier letter No-F.1/294/99-R IV/R-No.-199 dated 26.05.2001,  
10.07.2001 & 09.07.2003 (copy enclosed).**

Sir,

With due respect and humble submission, I have the honour to state the following few lines for your kind and sympathetic consideration.

That Sir, I was candidate for the above mentioned post and appeared the interview held on 13<sup>th</sup> February, 2001. The result of 22 candidates were declared in the 2<sup>nd</sup> fortnight of March, 2001 and was published in the Employment News dated 28.04.2001 to 04.05.2001. After that I received one urgent letter (copy enclosed) from the UPSC. The letter was issued on 17.05.2001 and I received it on 22.05.2001. In the letter it was stated to send one OBC Certificate in a prescribed proforma within 10 days failing which my candidature was liable to be cancelled without further correspondence. Sir I immediately forwarded the certificate after issuance of the same by the Additional District Commissioner, District Darrang, State Assam on 26.05.2001. Since then, nearly 3 years 2 months have gone but I have not got any further correspondence from your office. On the basis of the contents of your letter dated 17.05.2001 I am still expecting a positive result regarding my candidature. This has been mentally disturbing me a lot as I still do not know the status of my candidature. Further, I wrote three letters to know the position of my candidature but failed totally to get any information in this regard.

Sir, On the other hand, my traveling allowance was not reimbursed to me till today. The reason for keeping it is not known to me.

Therefore, I earnestly request your honour to look into the genuine matter and kindly inform me the actual position of my candidature.

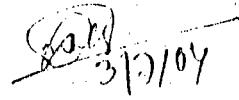
For this act of your kindness I shall ever be remain grateful to you.

-----2/-

*Certified to  
be true copy  
S. K.  
Advocate*

- 2 -

Yours faithfully

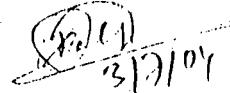


31/1/04

(Dilip Chandra Debnath)  
 Pay & Accounts Office (NER)  
 Doordarshan, Guwahati-03

Copy forwarded for information and necessary action:

1. To  
**The Secretary**  
**Prime Minister Office**  
**South Block**  
**New Delhi-110011.**
2. To  
**The Secretary**  
**Other Backward Classes**  
**Ministry of Social Justice & Empowerment**  
**Shastri Bhavan, Dr. Rajendra Prasad Road**  
**New Delhi-110001.**



31/1/04

(Dilip Chandra Debnath)



Reminder-1

No. F.1/294/99-R-IV /R.No. 199

To,  
 The Secretary,  
 Union Public Service Commission.  
 Dholpur house, Shahjahan Road.  
 New Delhi- 110011

*Subject:- Recruitment to the Thirty Five Post of Senior Technical Assistant in the Ministry of Law, Justice and Company Affairs, Department of Company Affairs.*

Sir,  
 With due respect and humble submission, I have the honour to lay down the following few lines for your kind and sympathetic consideration.

That sir, in response to your letter dated 12/7/2004 I have submitted my Travelling Allowance reimbursement bill for your necessary action on 3/08/2004.

Sir, in this connection, it may be mentioned that in many of my previous correspondences, I explained in details the circumstances for which I have been expecting a positive outcome of my candidature.

Therefore, I request you again and again kindly to inform me the actual status of my candidature for which I have been suffering mentally a lot since more than three and half years.

Sir, for this act of your kindness, I shall remain ever grateful to you.

Yours faithfully,

(DILIP CH. DEBNATH)

Pay & Accounts Office  
 Doordarshan,  
 Guwahati- 63

**धीमा नहीं NOT INSURED**

सामग्री गये डाक टिकटों का मूल्य रु.

Amount of Stamps affixed Rs. 22/-

एक रजिस्टरेटेड प्राप्त किया

Received a Registered 2/-

पानेवाले का नाम 5/-

Addressed to.....

New 8/1/2004

क्रमांक

No. 3

प्राप्त किया

तारीख मोहर

Date/Stamp

6.6.00

Signature of Receiving Officer

Certified to be  
 true COPY

Advocate

Reminder-II

No. F.1/294/99-R-IV /R.No. 199

33

To,

The Secretary,  
 Union Public Service Commission.  
 Dholpur house, Shahjahan Road.  
 New Delhi- 110011

*Subject:- Recruitment to the Thirty Five Post of Senior Technical Assistant in the Ministry of Law, Justice and Company Affairs, Department of Company Affairs.*

Sir,

With due respect and humble submission, I have the honour to lay down the following few lines for your kind and sympathetic consideration.

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Sir, in this connection, it may be mentioned that in many of my previous correspondences, I explained in details the circumstances for which I have been expecting a positive outcome of my candidature.

Therefore, I request you again and again kindly to inform me the actual status of my candidature for which I have been suffering mentally a lot since more than three and half years.

Sir, for this act of your kindness, I shall remain ever grateful to you.

Yours faithfully,

*18/10/2004*  
 (DILIP CH. DEBNATH)

Pay & Accounts Office  
 Doordarshan,  
 Guwahati- 03

वीमा नहीं NOT INSURED

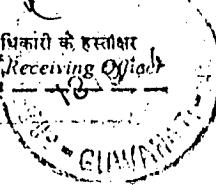
लागे गये डाक टिकटों का मूल्य Rs. 22/-  
 Amount of Stamps affixed Rs. 22/-  
 पूरा परिस्ट्री Rs. 22/-  
 Received a Registered.....  
 पानेवाले का नाम  
 Addressed to.....  
 UPSL

क्रमांक  
 No.

9498

तारीख-गोहर  
 Date Stamp

पानेवाले अधिकारी के हस्ताक्षर  
 Signature of Receiving Officer



Certified to be true  
 COPY

*Sh. Advocate*

Most urgent

By Registered Mail

Annexure-11Reminder-III

No. F.I/294/99-R-IV /R.No. 199

**To,**

**The Secretary,**  
**Union Public Service Commission.**  
**Dholpur house, Shahjahan Road.**  
**New Delhi- 110011**

**Subject:- Recruitment to the Thirty Five Post of Senior Technical Assistant in the Ministry of Law, Justice and Company Affairs, Department of Company Affairs.**

**Sir,**

With due respect and humble submission, I have the honour to lay down the following few lines for your kind and sympathetic consideration.

That sir, in response to your letter dated 12/7/2004 I have submitted my Travelling Allowance reimbursement bill for your necessary action on 3/08/2004.

Sir, in this connection, it may be mentioned that in many of my previous correspondences, I explained in details the circumstances for which I have been expecting a positive outcome of my candidature.

Therefore, I request you again and again kindly to inform me the actual status of my candidature for which I have been suffering mentally a lot since more than three and half years.

Sir, for this act of your kindness, I shall remain ever grateful to you.

Yours faithfully,

*Dilip Ch. Debnath*  
5/11/2004

**(DILIP CH. DEBNATH)**

**Pay & Accounts Office**  
**Doordarshan,**  
**Guwahati- 03**

<b>लोग नहीं NOT INSURED</b>		प्राप्त किया Date Stamp
संग्रह गये डाक टिकटों का मूल्य	क्रमांक	
Amount of Stamps affixed	Rs. 225/- P.	No. 42
पुक रजिस्ट्रेशन नं.	प्राप्त किया	प्राप्त किया दोहरा
Received a Registered	2004	Date Stamp
राजधानी का नाम	NPSC	
Addressed to	2004-04	
प्राप्तवाले अधिकारी के इस्तमाल Signature of Recipient Officer		

6/11/04

Certified to be true  
Copy

Mr  
Advocate

Figurine

Date - 16/11/05

To  
 The Secretary,  
 Union Public Service Commission,  
 Dholput House,  
 Shah jahan Road,  
 NEW DELHI-110069

Sub: Recruitment to the 35 posts of Sr. Technical Assistant, in the Ministry of  
 Company Affairs.

Ref: UPSC's letter No. F.1/294/99-R.IV/R.No. 199

Respected Sir,

With a great expectation for a long, I am writing few lines for your kind  
 consideration and necessary action.

That sir, I am extremely sorry to let your Hon'ble office know that I have failed to  
 receive any response regarding the status of my candidature against the letter under  
 reference.

Sir, In this connection it is to mention that one of my representation copy dtd.  
 3.7.2004 under letter No. 42011/50/2004- Admn-II dtd. 4.11.2004 from the Ministry of  
 Company Affairs was issued to you for taking necessary action on the subject cited above.  
 The said letter by the Ministry was issued in response to the PMO letter No. 425715 dtd.  
 13.7.2004 received by them from the Deptt. of Personnel and Training on 6.10.2004. But  
 unfortunately, beyond my expectation nothing has been received in this regard till to day.

Therefore, your kind and immediate action in this regard is highly solicited.

Thanking you.

Encl: 1

Yours faithfully,

Sdf

( Dilip Chandra Debnath)  
 O/o the PAO, NER ( Doordarshan)  
 H.R. Path, R.G. Baruah Road,  
 Guwahati-781003

Copy forwarded for information and kind pursuance to :

1. The Secretary, PMO, South Block, New Delhi-110011
- ✓ 2. The Secretary, OBC, Ministry of Social Justice and Empowerment, Shastry Bhavan,  
 Dr. R.P. Road, New Delhi-110001.
3. The Secretary, Ministry of Company Affairs, 5<sup>th</sup> Floor, A-Wing, Shastry Bhavan  
 Dr. R.P. Road, New Delhi-110001.

16/11/05

( Dilip Chandra Debnath )

GUWAHATI 680 0781003  
 RL 5590

PA : PCH

TO: THE SECY, O B C COMMUNITY  
 N DELHI, PIN: 110021

WT:15gms  
 PS:0.60, Amt:22.00, 16/11/2005, 10:48:35  
 USED A GOOD DAY



Certified to be true  
 COPY

Advocate

c 24 c

## Annexure-13

## संख्या

No.F.1/294699-R.IV

Speed Post

dated 12.7.04

नई दिल्ली-110011  
New Delhi-110011

## सेवा में To

Shri Dilip Chandra Debnath,  
Q.No. 622/C, B.G. Railway Colony,} DAO (NER)  
Bamunimou-dam, Doordarshan 'G' Guwahati - 03.  
Guwahati-21 (Assam). ~~200202020202~~

**Subject: Recruitment to the 35 posts of Sr. Technical Assistants, in the Ministry of Law, Justice & Company Affairs.**

Sir,

Sh,  
I am directed to refer to your letter dated 3.7.2004 on the subject mentioned above and to forward herewith the blank T.A. bill forms. You are requested to submit the same duly filled in duplicate to the Commission.

Yours faithfully,

PF 1517104

**(B.R. Virmani)**  
**Section Officer**  
**R-IV Section.**

certified to be  
true copy.

Advocate